

(45)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM 28.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/172/2019
NAME OF THE PETITIONER(S) : SAJAN THOMAS & 3 OTHERS
NAME OF THE RESPONDENTS : PARAGON POLYMER PRODUCTS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. Shankar Narayanan
(For Thirupambak 3 Kawan
E.N. Hanapin 49)
(9962071127) ↙

Counsel for
Respondent
(2-6)

E.N. Hanapin

P.H. ARVINDH PANDIAN,
SENIOR ADVOCATE
FOR

AMRITH BHARGAV
AKHIL SURESH
JERIN ASHER SOJAN
8075504970

COUNSEL FOR
PETITIONER

des